

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
KARNATAKA AGRO INDUSTRIES CORPORATION LIMITED**

1.	Name of Corporate Person	Karnataka Agro Industries Corporation Limited
2.	Date of incorporation of Corporate Person	September 01, 1967
3.	Authority under which Corporate Person is incorporated/ registered	Registrar of Companies, Karnataka, Bangalore (incorporated under the Companies Act, 1956; a Government of Karnataka undertaking)
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U00110KA1967SGC001691
5.	Address of the registered office and principal office (if any) of Corporate Person	No. 24, Bellary Road, Hebbal, Bangalore -560 024, Karnataka.
6.	Liquidation Commencement Date of Corporate Person	05.08.2026
7.	Name, address, email address, telephone number and the registration number of the Liquidator	M/s AAA Insolvency Professionals LLP, acting through its authorised signatory Mr. Suresh Kannan, Designated Partner. Address: 4th Floor, 4/1, Krishna Reddy Colony, Domlur Layout, Bangalore – 560 071, Karnataka. E-mail: sureshkannan10@gmail.com , vol.kaicl@gmail.com IPE Registration No.: IBBI/IPE-0002/IPA-1/2022-23/50001 IP Registration No. of the authorised signatory: IBBI/IPA-001/IP-P-01434/2018-2019/12277
8.	Last date for submission of claims	04.09.2026

Notice is hereby given that the **KARNATAKA AGRO INDUSTRIES CORPORATION LIMITED** has commenced voluntary liquidation on **05.08.2026**.

The stakeholders of **Karnataka Agro Industries Corporation Limited** are hereby called upon to submit a proof of their claims, on or before 04.09.2026, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Suresh Kannan

Designated Partner

M/s AAA Insolvency Professionals LLP

Liquidator of Karnataka Agro Industries Corporation Limited

Date : 20.08.2026

Place : Bangalore

